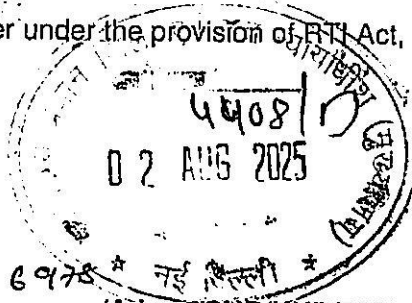


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT KARKARDOOMA COURTS, DELHI**

ORDER

In super-session of earlier orders of this office and in pursuance of provision of sub-section (1) & (2) of Section 5 of the Right to Information Act, 2005, (22 of 2005), I do hereby designate Mr. Dashrath Kumar, Administrative Officer (Judicial), Shahdara District as Public Information Officer (P.I.O.) and Mr. Shailender Sharma, Sr. JA, (E.Code:13444), posted in Shahdara District as Assistant Public Information Officer (APIO) for this office, with immediate effect in addition to the work already assigned to them.

Mr. Dashrath Kumar, Administrative Officer (Judicial) is also directed to work as Record Officer under the provision of RTI Act, 2005.



(SUKHVINDER KAUR)
Principal District & Sessions Judge,
Shahdara District, KKD Courts, Delhi

No. 6963-6978 * नई दिल्ली *
/Admn./SHD/KKD/2025

Delhi, the Dated 01 AUG 2025

Copy forwarded for information and necessary action to:-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (HQ), Delhi.
3. All the Ld. Principal District & Sessions Judges, Delhi/ New Delhi.
4. All the Judicial Officers, posted at Shahdara District, Karkardooma Courts, Delhi.
5. The Chief Metropolitan Magistrate, Shahdara District, Karkardooma Courts, Delhi.
6. The Officer In-charge, RTI Cell, Shahdara District, Karkardooma Courts, Delhi.
7. Officials/Officer Concerned.
8. The Secretary (AR) Administrative Reforms Deptt, 7th Level, C-Wing, Delhi Secretariat, Govt. of NCT, New Delhi.
9. The P.I.O. & A.O. (Judl.), R.T.I. Branch, Tis Hazari Courts, Delhi.
10. All the Branches of Shahdara District, Karkardooma Courts, Delhi.
11. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
12. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
13. PS to the undersigned.
14. Dealing Assistant R&I, Shahdara to upload the same on layers.
15. Notice Board, Karkardooma Court Complex.
16. Concerned file.

Principal District & Sessions Judge
Shahdara District, Karkardooma Courts, Delhi